

**HEARING BOARD  
CONTESTED MATTERS ( NOVEMBER 2013)**

**GOVERNMENT OF INDIA  
TRADE MARKS REGISTRY  
Intellectual Property Bhavan, Near Antop Hill Head Post Office,  
S.M. Road, Antop Hill, Mumbai - 400037  
Tel: 24101144, 24101177, 24148251, 24112211  
Fax: 24140808, 24132295  
Website: [www.ipindia.gov](http://www.ipindia.gov)**

<b>Sl. No.</b>	<b>Date of Hearing</b>	<b>Opposition/ Rectification No.</b>	<b>Application/Regd.T.M . No.</b>	<b>Name of Opponent/Applicant for Rectification</b>	<b>Name of Applicant/ Regd.Proprietor</b>	<b>Advocate/ Agent</b>	<b>Hearing Officer</b>
1.	21/11/2013	[r/o 57(4)]	Appln No.1467220		M/S. Trance International	M/S. M.P. Mirchandani & Co.	Sachin Sharma
2	25/11/2013	Opp.No. Bom-202386 (r/o TM-57)	Appln No.1025677	Hola S. A.	Idea cellular Ltd.	M/S. Remfry & Sagar M/S.Bharucha & Partners	Sachin Sharma

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